

regarding Pakistan ISI's involvement in providing assistance to various insurgent groups in the North-Eastern States. It would not be in the national interest to divulge details thereof.

(d) Some of the Steps taken by the Government are :

- (i) Certain insurgent groups operating in Nagaland, Manipur and Assam have been "banned" and notified as "unlawful associations" under the Unlawful Activities (Prevention) Act, 1967.
- (ii) the affected areas have been declared as "disturbed areas" under the Armed Forces (Special Powers) Act, 1958.
- (iii) additional security forces have been inducted.
- (iv) State/District level Coordination Committees have been set up for sharing of information and effective coordination of counter insurgency operations.
- (v) some financial assistance for modernisation of State Police Forces has been extended.

The situation is kept under constant watch and reviewed from time to time at appropriate levels.

[Translation]

#### Missile Programme

614. SHRI DATTATRAYA BANDARU :

MAJ.GEN.(GETD.) BHUWAN CHANDRA KHANDURI :  
SHRI SATYA DEO SINGH :  
DR. RAMKRISHNA KUSMARIA :  
SHRI BALRAJ PASSI:

Will the PRIME MINISTER be pleased to state :

(a) whether some defence experts have expressed the views that India should develop the Missile Technology fully to counter any Missile attack by the neighbouring country;

(b) if so, the policy proposed to be adopted by the Government in this regard; and

(c) the details of the present status of 'Prithvi' and 'Agni'?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Based on the threat perception, Indian defence expert had identified four missiles for development namely PRITHVI, TRISHUL, AKASH and NAG. These missiles are being progressed under the Integrated Guided Missile Development Programme (IGMDP). No defence expert has expressed any specific views recently for further development of missile technology.

(b) The Government policy is to achieve progressive self-reliance in the field of guided missiles and related technologies.

(c) PRITHVI surface-to-surface missile is under User trial. Two flight trial of PRITHVI have been carried out successfully on 04 and 06 June, 1994 as a part of User

trial. With the third flight trial on 19 February, 1994 of re-entry Technology Demonstrator AGNI, the AGNI project has been successfully completed.

[English]

**Mazagon Dock Limited**

615. SHRIR. SURENDER REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Mazagon Dock Limited (MDL) has not been receiving orders for ship-building from the Naval authorities and has also not been able to compete with foreign companies and secure export orders for ship-building for past few years;

(b) if so, the reasons therefor and the impact thereof on its capacity utilisation and work force;

(c) whether the authorities of MDL have recently sought Prime Minister's intervention in the matter; and

(d) if so, the steps proposed to be taken for full capacity utilisation of MDL?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). The ships at MDL being in different stages of construction/fitment, it is true that unutilised capacity exists in some stages, such as hull construction. Overall, the capacity utilisation is about seventy percent. Work on new ships can commence of designs, their validation etc. MDL has also been seeking shipbuilding business abroad but has so far not succeeded in winning orders against the dumping prices offered by foreign shipyards in the depressed warship construction scenario.

12.01 hrs.

RE : ACTION TAKEN REPORT ON THE RECOMMENDATIONS OF JOINT PARLIAMENTARY COMMITTEE ON IRREGULARITIES IN SECURITIES AND TRANSACTIONS - *CONTD.*

[English]

SEVERAL HON. MEMBERS : JPC is over.

MR. SPEAKER : At this point of time let us know what can be done in this matter. What the House can do ?

SHRI JASWANT SINGH (CHITTORGARH) : In arriving at what can be done I have to submit to you what I submitted earlier that there are occasions in the life of an Assembly like this Parliament when you have to rise above procedures. The second suggestion I want to submit and I recognise that you are bound by rules.

MR. SPEAKER : This is a very delicate point. You have been saying that you to this thing and that thing. I know that there is a lot of discretionary power available to the Speaker and if I use my discretionary power according to your discretionary desire what will happen ?

SHRI LAL K. ADVANI (GANDHI NAGAR) : We are pressing on the Government.

SHRI JASWANT SINGH : I am requesting the hon. Speaker to exercise the vast reservoir of power that all of us have deposited with you.

MR. SPEAKER : And the rules have done that.